

Patna, Lucknow, Delhi, Chandigarh, Ahmedabad, Bombay, Bangalore, Madras and Cochin:—

- (i) excluding any tax,
- (ii) including only central tax,
- (iii) including Central and State taxes;
- (b) whether it is a fact that the existing oil pricing policy has resulted in discrimination against the consumers of some of the areas where oil is actually produced and

(c) if so, the reasons for such a pricing policy and whether Government now propose to rationalise the same?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) : (a) A statement giving the requisite information is enclosed. See Appendix LXXIII, Annexure No. 36].

(b) No.

(c) Does not arise.

PRODUCTION OF ADDITIONAL CRUDE OIL IN ASSAM

564. SHRI BIPINPAL DAS : Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state:

(a) how much crude oil is produced at present in the oil fields of Assam and how it is distributed among different refineries;

(b) how much additional crude is expected to be produced in Assam during the remaining part of the Fourth Plan period and what is the proposed arrangement for refining the same; and

(c) what steps have so far been taken by Government to implement the decisions regarding the establishment of an additional refinery and a Petro-chemical complex in Assam?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) : (a) Present production of crude oil in oilfields of Assam per year is:—

	(In Million tonnes)
Oil India Limited . . .	3.00
Assam Oil Company . . .	0.11
O.N.G.C.	0.18
TOTAL	3.29

The present pattern of distribution among the different refineries is as follows:—

	(In Million tonnes)
Barauni	2.00
Digboi	0.36*
Gauhati	0.80
TOTAL	3.16

*0.25 million tonnes from Oil India Limited + 0.11 million tonnes from own source (Assam Oil Company).

(b) In the Fourth Five Year Plan, the production by Oil India will remain constant while the production by the ONGC and AOC will be as follows:—

	(Million tonnes)
ONGC	
1969-70	0.18
1970-71	0.25
1971-72	0.25
1972-73	0.25
1973-74	1.00
A.O.C.	
1969	0.11
1970	0.13
1971	0.13
1972	0.12
1973	0.11
1974	0.10

(c) A Study Group under the aegis of Chairman, Indian Oil Corporation has submitted a preliminary report in June, 1970, on the various aspects of refinery-cum-petro-chemical complex in pursuance of the Government's decision. The group has been asked to make some further studies. The matter is under examination.

L.I.C. CLAIMS

565. SHRI A. P. CHATTERJEE : Will the Minister of FINANCE be pleased to state :

(a) what is the number of claims that are repudiated by the L.I.C. per year;